

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,  
JABALPUR

**Original Application No 488 of 2005**

Jabalpur, this the 25<sup>th</sup> day of January, 2006.

Hon'ble Mr.M.K.Gupta, Judicial Member

Premvati Bai, W/o Late Shri  
Rangilal Talhan, aged about 65 years,  
R/o Jabalpur Gate, Ward No.7,  
Bangalia, Itarsi, District  
Hoshangabad, Jabalpur (MP)

Applicant

(By Advocate – Shri M.K. Verma)

**V E R S U S**

1. Union of India, through General Manager,  
West Central Railway, Jabalpur.

2. Divisional Railway Manager, West  
Central Railway, Bhopal (MP)

3. Financial Advisory General Account  
Officer, West Central Railway,  
Jabalpur (M.P.)

Respondents

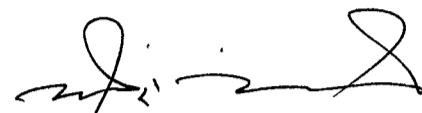
(By Advocate – Shri N.S. Ruprah)

**O R D E R (Oral)**

Shri M.K. Verma, learned counsel appearing for the applicant frankly states that inview of the order passed by the respondents on 3.7.2002, the applicant is satisfied with the calculation mentioned therein. However, he states that in case any amount due in terms of the above order if not paid, the respondents be directed to act upon the said communication dated 3.7.2002.

2. Shri N.S.Ruprah, learned counsel appearing for the respondents, on the other hand states that the applicant had been paid all terminal benefits including revised DCRG, Pension and other aspects in terms of the aforesaid order. In case the applicant <sup>is</sup> still

aggrieved, and points out a specific factor of amount which is not been paid as per the said communication, he would be at liberty to make self contained representation for any other amount and if such aspect is brought to the notice of the respondents they will certainly consider the same objectively and dispassionately. Accordingly, the OA is disposed of. No cost.



(M.K.Gupta)  
Judicial Member

पृष्ठांकन सं. ३०/व्या..... जवलपुर, दि.....

(1) श. विजय वर्मा, निवास, जवलपुर  
(2) श. विजय वर्मा, निवास, जवलपुर  
(3) प्रस्तुति द्वारा दिनांक १०.१.०६, कानूनी संस्करण  
(4) विजय वर्मा, निवास, जवलपुर  
सूचना एवं आवश्यक दस्तावेज़ द्वारा दिनांक १०.१.०६

M.K. Verma Adr. 708

N.S. Gupta Adr. 708

उप रजिस्ट्रार

*Tasel*  
30/11/06